CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

(THIS THE 31st DAY OF MARCH, 2010)

PRESENT:

HON'BLE MR. S.N. SHUKLA, MEMBER-A

ORIGINAL APPLICATION NO.946 OF 2007

(U/s, 19 Administrative Tribunal Act. 1985)

- Onkar Nath Pandey aged about 74 years,
 Son of Late Ram Shanker Pandey,
 Retired Driver, N.C. Railway,
 R/o 87, Pashupati Nagar, Naubasta. KANPUR.
- Shyam Shanker Lal Sahu,
 S/o Late Mannu Lal Sahu,
 H.No.369, Faithful Ganj,
 Cantt. KANPUR.
- 3. Gauri Shanker Misra, S/o Late Heera Lal Misra, R/o H.No. 119/360/676, Darshanpurwa, KANPUR.
- 4. Jagdish Shanker Dwivedi, S/o Late Suraj Prasad Dwivedi, R/o 11/332, Souter Ganj, Kanpur.
- 5. Bhagwati Prasad Arya, S/o Late Mangal, R/o S/49, Ravindra Nagar, Yashoda Nagar, KANPUR.
- 6. Amar Nath Misra, S/o Late B.N. Misra, R/o 128/708, K-Block, Kidwai Nagar, KANPUR.
- 7. Lalloo Singh,
 S/o Late Dhanna Singh,
 R/o C-288 Vishwa Bank Colony,
 Barra, KANPUR.
- 8. Prahlad Vishwakarma, S/o Late Munni Lal Vishwakarma, 620/75, W Block, Tulsi Vihar, Saket Nagar, KANPUR.
- 9. Anand Swaroop Awasthi, S/o Late Bhagwan Deen Awasthi, R/o 620/6, W Block Tulsi Vihar, Keshav Nagar, Kanpur.
- Om Prakash Tripathi,
 S/o Late G.S. Tripathi,
 R/o 127/620/154, W Block, Tulsi Vihar,
 Keshav Nagar, Kanpur.
- Laxmi Narain Misra,
 S/o Late Surya Narain Misra
 R/o 620/170, W Block, Keshav Nagar,

Kanpur.

12. Ram Kishan Bajpai, S/o Late Shadeo Prasad Bajpai, R/o F/50, Shanti Nagar, Cantt. Kanpur.

13. Prem Narain Shukla, S/o late Kunji Lal Shukla, R/o 620/177, W Block, Tulsi Vihar, Keshav Nagar, Kanpur.

14. Ram Lal, S/o Late Chhedi, R/o 256, Damodar Nagar, Barra-2, Kanpur.

15. Braj Nath Tripathi, S/o Late S.P. Tripathi 128/795, 'Y' Block, Kidwai Nagar, Kanpur.

16. Surya Kumar Pandey, S/o Late Paras Ram Pandey, 128/30, H-1, Kidwai Nagar, Kanpur.

17. Tara Chandra Shukla, S/o Late Raeshwar Shukla, R/o 191-242, Jarauli Phase II, KAnpur.

18. Ram Nath Agarwal, S/o Late Banarasi Das Agarwal, R/o 14/1, Site No.2, Kidwai Nagar, Kanpur.

Ranbir Singh, S/o Late D. Singh,
 R/o 146/5, Babupurwa Colony, Kanpur.

20. Ram Krishna Agnihotri, S/o Late B.P. Agnihotri, R/o 4/56, Mohalla Kishanganj, Bidhuna, Oraiya.

Robbert P. Peon,
 S/o Late P. Deen,
 E-687, Janata Nagar, Barra-3, Kanpur.

Durga Das, S/o late Ram Phal,
 R/o 120/6, S- Block, Govind Nagar, Kanpur.

23. Ashok Kumar Pandey, S/o late Shiv Kumar Pandey, R/o Village & P.O. Sirathu.

24. Moti Lal Das, S/o Late R.K. Das, R/o 128/25, Diwakar Nagar, Block, O-1, Kanpur.

25. Shanti Prakash Dubey, S/o Late R.N. Dubey, 63/16, J-Block Govind Nagar, Kanpur.

26. Daya Shanker Saxena, S/o Late Asharfi Lal, R/o 29, New L.I. G. Barra-6 Kanpur.

27. Ram Nath Jha, S/o Late Dori Lal Jha, S/o Late Dori Lal Jha, S/o Late Dori Lal Jha, R/o 30, M./I.G. Barra-6, Kanpur.

28. Ram zani Khan, S/o Late Shaqoor Rahman Khan, R/o 132/137, Babupurwa, Kanpur.

29. Peer Mohad, S/o Late Haroon, R/o 131/31, Begum Purwa, Kanpur.

30. Mohd. Sami, S/o late Abid Ali, S/o 132/353, Babupurwa, Kanpur.

31. Jokhu S/o late Shantu R/o 537-D, Railway Colony, Military Camp, Kanpur.

Devdhari, S/o late Vishram
 R/o 94/3, Block No. 10, Govind Nagar, Kanpur.

33. Krishna Kumar Awasthi, S/o late Ganga Dayal Awasthi, R/o 185-A, Pashupati Nagar, Naubasta, Kanpur.

34. Mohd. Zaheer, S/o late Mohd. Amir,

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R/o 86/296, Apheem Kothi, Kanpur.

35. Jagdish Prasad Yadav, S/o late Gurdeen Yadav, R/o 18/6, Site No.1, Kidwai Nagar, Kanpur.

36. Jagdish Chandra Sharma, S/o late Balram Sharma, R/o 106/1, Site No.1, Kidwari Nagar, Kanpur.

37. S.N. Trivedi, S/o Prayag Dutt, R/o324/9, Juhi Lal Coony, Kanpur.

38. Sham Sher Singh, S/o late Ram Raj Singh, 324/1, Juhi Lal Colony, Kanpur.

39. Ram Chela S/o late Mahadeo R/o 96/7, Kunti Nagar, Barra.2, Kanpur.

40. Lalloo Prasad, S/o late Mukundan Prasad R/o 128/244, Shankaracharya Nagar, Yashoda Nagar, Kanpur.

41. Madan Lal S/o late Wasanda Ram R/o62/10, C-Block, Govind Nagar, Kanpur.

42. A.K. Chaturvedi, S/o late B.P. Chaturvedi, R/o 202/7, New Labour Colony, Babupurwa, Kanpur.

43. Som Nath Chopra, S/o late Sant Lal Chopra, R/o124/A/462, Govind Nagar, Kanpur.

44. Vidya Sagar, S/o late Jageshwar Prasad R/o 62/3-A, Rajeev Vihar, Naubasta, Kanpur.

45. Makhan Lal S/o late Babu Lal R/ko 32/9, Ajit Ganj Colony, Kanpur.

46. Abdul Wahid, S/o late Sikandar Hussain, R/o 166/B, Chandari, Sujatganj, Kanpur.

47. Raj Kumar Kohli, S/o late Mohan Lal R/o New L.I.G., 7/21, Barra.6, Kanpur.

8. Bajranj Singh, S/o late Rameshwar Singh R/o C-1/A, Railway Colony, Nirala Nagar, Kanpur.

49. Hari Mohan Lal Srivastav, S/o late Raj Bahadur Srivastav R/o 109, Malavia Vihar, Barra By Pas, Karrahi, Kanpur.

50. S.P. Bannerjee, S/o late T.C.Bannerjee, R/o M/158, Mini M.I.G., Barra.2, Kanpur.

Shambhu Nath, S/o late Bhim Bahadur,
 R/o Siya Ram Colony, Pure Narsingh Bhan, Pratapgarh.

52. Sultan Singh Negi, S/o late Bhagwan Singh, R/o LIG-80, Barra, 3, Kanpur.

53. N.N. Awasthi, S/o late Uma Dutt Awasthi R/o 388, K, Block, Yashoda Nagar, Kanpur.

54. Girdhari Lal, S/o late Karam Lal, R/o N.E.202, Double Storey, Barra, 2. Kanpur.

55. Gopal Singh, S/o late Tej Singh R/o 191/6, Lal Colony, Juhi, Kanpur.

56. K.P. Dey, S/o late D.N. Dey 124/65, B. Block, Govind Nagar, Kanpur.

57. Smt. Moris Nathiawal, W/o late A.G. Nathiawal R/o 141/L.171, Naveen Nagar, Kakadeo, Kanpur.

58. Ram Prasad-II, S/o late Umrao, R/o Nisirpur, Civil Lines, Fatehpur.

59. A.S. Gautam, S/o late Awadh Behari Singh, R/o 82/5, New Labour Coloney, Babupurwa, Kanpur.

60. Surjit Singh, S/o late Niranjan Singh R/o 324/12, New Labour Coloney, Kanpur.

Sheo Shanker Lal, S/o late Ram Swarup
 R/o 179/9, New Labour Colony, Kanpur.

62. Chhotey Lal Sharma, S/o late Nanku Lal R/o 329/4, New Labour Colony, Kanpur.

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63. J.P. Amba, S/o late Mulk Raj R/o 2/346 B(i) Azad Nagar, Kanpur.

- 64. Kunwar Singh, S/o late Arjun Singh R/o 128/36, Dada Nagar, Kanpur.
- 65. Om Prakash Nagpal S/o late Devi Dayal R/o 620/47, W. Block Tulsi Vihar, Keshav Nagar, Kanpur.
- 66. Aditya Kumar Katiyar, S/o late L.R. Katiyar, R/o 783,H-Block, Vishwa Bank, Barra, Kanpur.
- 67. Munnu Bajpai, S/o late Har Kishan Bajpai, R/o 128/848, Y' Block, Kidwai Nagar, Kanpur.
- 68. Bankey Lal, S/o late Schhey Lal R/o 127/157, Juhi Bamburia, Kanpur.
- 69. Madan Mohan Tewari, S/o late J.N. Tewari, R/o 104-A/254-A, Ram Bagh, Kanpur.
- 70. Yash Pal, S/o late Laxman Das, R/o 166/A, Housing Board Colony, Kalha (Hariyana).
- 71. Krishna Murari Tewari, S/o late Bhagwan Das Tewari R/o 175/A, Near World Bank Colony, Kanpur.
- 72. Amar Nath Misra, S/o late B.N. Misra R/o 128/708, K Block Kidwai Nagar, Kanpur.

.... Applicants

By Advocate: Shri R.K. Shukla

Versus

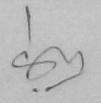
- 1. The Union of India, Through the Secretary, Ministry of Railways, Rail Bhawan, New Delhi-11.
- 2. The Chairman, Railway Board, Ministry of Railways, Rail Bhawan, New Delhi-11.
- 3. The General Manager orth Central Railway, Allahabad.
- 4. The General Manager, North Eastern Railway, Gorakhpur.
- 5. The General Manager, Western Railway, V.T. Mumbai.
- 6. The General Manager, Northern Railway, Baroda House, New Delhi.

.... Respondents

By Advocate: Shri P.N. Rai Shri A.K. Pandey

ORDER

1. Shri R.K. Shukla, learned counsel for the applicant. Shri P.N. Rai, learned counsel for respondent nos1,2, 4 and 6 and Shri A.K. Pandey, learned counsel for respondent nos3 and 5.



- 2. This OA is jointly filed by 72 applicants having similar grievance. The respondents are different authorities such as General Manager, North Central Railway, Allahabad, General Manager, North Eastern Railway, Gorakhpur, General Manager, Western Railway, V.T. Mumbai, and General Manager, Northern Railway, Baroda House, New Delhi. There is a preliminary objection on behalf of learned counsel for the respondents that the applicants cannot be allowed to join in single petition for the reasons of their grievance falling in the jurisdiction of different authorities. Further that there is a delay in the filing of the OA.
- Learned counsel for the applicant on the other hand placed 3. reliance on two decisions of this Tribunal namely in OA No.903 of 2003 dated 27.08.2008 in the case of Kendriya Pension Kalyan Samiti Vs. D.G. Communications & others and also in OA No.876 of 2007 dated 29.05.2009 in the case of Kendriya Pension Kalyan Samiti and Others Vs. D.G. Posts & others. It is stated that the grievance in the cited cases are similar and identical to the grievances raised by the applicants in this OA. It is jointly stated by the learned counsel for the parties that it will be appropriate and convenient to deal with the grievances of the applicant, if they file their representations before the authorities separately under whom they are serving. Learned counsel for the applicant also stated that the grievances of the applicants may be redressed if they are allowed to file a fresh comprehensive representation before concerned competent the authority raising all the issues/grievance/prayer with direction to them for passing a reasoned and speaking order within a specified period of time.



4. In view of the above, the applicants are directed to file a fresh separate comprehensive representation before their respective competent authorities within four weeks or earlier from today and if such representation are made, the competent authorities as may be applicable in different individual cases will pass a reasoned and speaking order in accordance with law dealing with all prayers raised in the representation as per rules/law within a period of three months from the date of receipt of certified copy of this order. The decision of the competent authority will be communicated to the applicants for the with.

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5. With these observations this OA stands disposed of finally.

No order as to Costs.

Member-A

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